

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 1868
TO BE ANSWERED ON 09.03.2026

DELAYED PAYMENTS TO MSMEs

1868. SHRI SANJAY SINGH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that dues amounting to about ₹8.1 lakh crore are currently locked due to delayed payments to MSMEs, as highlighted in the Economic Survey 2025–26;
- (b) total outstanding dues payable to MSMEs by Ministries, CPSEs and State entities as on date, Ministry/PSU-wise and average time taken for settlement of such dues;
- (c) total number of cases filed on the MSME Online Dispute Resolution (ODR) Portal since its launch;
- (d) details on the total amount involved in these cases; and
- (e) whether Government acknowledges that persistent delayed payments continue to pose a serious challenge to the working capital position of MSMEs?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (e): Delayed payments to Micro and Small Enterprises (MSEs) is one of the concerns for the viability and growth of the MSMEs and poses challenge for availability of working capital.

Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 under Section 15–23 of Chapter V mandates payment to the MSEs to be made within 45 days. Under the provisions of the MSMED Act, 2006, Micro & Small Enterprises Facilitation Councils (MSEFCs) have been set up in the States/UTs to deal with cases of delayed payments of the Micro and Small Enterprises (MSEs).

For filing and monitoring pending payment cases by MSEs against the buyers of goods and services, Government launched SAMADHAAN Portal on 30.10.2017. The filed cases are then referred to the concerned MSEFC for resolution of dispute between the MSE seller and the buyer as per relevant provision made under the applicable laws.

For efficient resolution of the pending payment cases, Government has launched Online Dispute Resolution (ODR) Portal on 27.06.2025 as a digital, technology-enabled mechanism to strengthen the existing SAMADHAAN Portal, with the objective of ensuring speedy, cost-effective, and transparent resolution of delayed payment disputes involving MSE. All fresh cases related to delayed payments filed by MSEs on the MSME ODR portal with effect from 15.10.2025. Till date, total 14,418 cases have been filed on this Portal involving an amount of Rs.3,415.67 crore.

The details of Ministry -wise dues reported by CPSEs on Samadhaan Portal till the end of February, 2026 is given at **Annexure**.

To address the issue of working capital, Government of India vide notification S.O. 4845(E) dated 07.11.2024 has directed CPSEs and all companies with the turnover of Rs. 250 Crore or more to on-board the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.

In order to unlock the potential of working capital for MSMEs through the TReDS platforms, the following four key measures have been announced in Budget Announcements 2026-27:

- i. Mandate TReDS as the settlement platform for all purchases from MSMEs by CPSEs, setting a benchmark for other Corporate.
- ii. Introduce CGTMSE-backed credit guarantee support for invoice discounting on TReDS platform.
- iii. Integrate GeM with TReDS to enable information-sharing with financiers on government MSME purchases, facilitating faster and cheaper credit.
- iv. Introduce TReDS receivables as asset-backed securities to deepen the secondary market, improve liquidity, and speed up settlements.

Annexure referred to in reply to part (a)to(e) of Rajya Sabha Unstarred Question No. 1868 for answer on 09.03.2026.

Ministry -wise dues reported by CPSEs on Samadhaan Portal till the end of month February, 2026				
S. No.	Name of Ministry	Cumulative dues reported towards MSMEs (in Rs. Crore.)	Amount Paid reported (in Rs. Crore.)	Total Pending dues reported (in Rs. Crore.)
1	Ministry of Petroleum and Natural Gas	10,179.49	9,308.58	870.91
2	Ministry of Defence	5,300.82	5,251.81	49.01
3	Ministry of Power	1,088.88	919.14	169.73
4	Ministry of Steel	1,072.37	865.14	207.23
5	Ministry of Heavy Industries	1,001.9	952.25	49.65
6	Ministry of Coal	702.33	306.1	396.23
7	Ministry of Communications	411.5	109.33	302.17
8	Ministry of Atomic Energy	394.3	360.54	33.76
9	Ministry of Consumer Affairs, Food and Public Distribution	233.32	164.62	68.71
10	Ministry of Chemicals and Fertilizers	204.74	125.52	79.22
11	Ministry of Shipping	144.37	102.72	41.66
12	Ministry of Railways	86.09	83.04	3.05
13	Ministry of Tourism	84.22	20.72	63.5
14	Ministry of Electronics and Information Technology	66.99	40.66	26.33
15	Ministry of Mines	39.31	38.65	0.66
16	Ministry of Social Justice and Empowerment	30.09	26.25	3.84
17	Ministry of Finance	28.55	23.78	4.77
18	Ministry of Health and Family Welfare	20.47	11.2	9.27
19	Ministry of Information and Broadcasting	16.02	2.34	13.68
20	Ministry of Science and Technology	11.47	11.35	0.13
21	Ministry of Textiles	9.87	2.14	7.73
22	Ministry of Commerce and Industry and Industry	3.86	3.82	0.05
23	Ministry of Human Resource Development	3.31	0	3.31
24	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	2.2	0.45	1.75
25	Ministry of Housing and Urban Affairs	0.91	0.91	0
26	Ministry of New and Renewable Energy	0.12	0.12	0
27	Ministry of Space	0.11	0.11	0
28	Ministry of Civil Aviation	0.1	0	0.1
29	Ministry of Minority Affairs	0.09	0.09	0
30	Ministry of Agriculture and Farmers Welfare	0.06	0.06	0
31	Ministry of Micro, Small and Medium Enterprises	0.01	0	0.01
32	Ministry of Road Transport and Highways	0.01	0.01	0
	Grand Total	21,137.88	18,731.45	2,406.46